

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

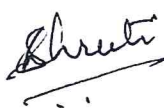

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/154/CAA/2017
NAME OF THE TRANSFEROR. : DYNACON EQUIPMENT PVT LTD
NAME OF THE TRANSFERRE. : KALAVAKARU ESTATES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T.K.Bhaskar Vikram Jain Shruti Krishnan	Counsel for petitioner	
2.	K. MANIVANNAN	AR for or	

ORDER

Counsel for the Applicant present and submitted the arguments. Representative for the Official Liquidator present and prayed for fixation of fee to make payment to the Chartered Accountant. Rs.50,000/- towards fee is fixed for making payment to the Chartered Accountant by the Applicant Company and the same shall be deposited to the Office of the Official Liquidator within one week. **Reserved for orders.**


MEMBER (JUDICIAL)

ghk